

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 161 OF 2018 &
IA NOS. 758 OF 2018

Dated : 15th February, 2019

In the matter of:

Maharashtra State Electricity Distribution Company Limited Appellant(s)
Versus	
Maharashtra Electricity Regulatory Commission & Anr. Respondent(s)

ORDER

The Bench could not assemble today.

As agreed by the both the parties, list the matter on **15.03.2019.**

Court Master/PS